Annexure-7 Name of the corporate debtor: PRIYADARSINI LIMITED - LIQUIDATION COMMENCEMENT DATE - 26-04-2021 - LIST OF STAKEHOLDERS AS ON 30/04/2022

List of other stakeholders, if any (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl.No. | Name of Stakeholder | | Detail | s of claim | Details of claim admitted | | | | | Amount | Amount of | Amount | Amount of claim | Remarks, if |
|--------|---------------------|--------------------------------------|---------|------------|---------------------------|-----------|------------|------------|-----------|-----------|-------------|----------|--------------------|-------------|
| | | | receiv | ed | | | | | | of | any mutual | of claim | under verification | any |
| | | Category of stakeholders (preference | Date of | Amount | Amount of | Nature of | Amount | Whether | % share | contingen | dues, that | rejected | | l I |
| | | shareholders / equity shareholders / | receipt | claimed | claim | claim | covered | lien / | in total | t claim | May be set- | | | l I |
| | | partners / others) | | | admitted | | by lien or | attachment | amount | | off | | | l I |
| | | | | | | | attachme | removed | of claims | | | | | l I |
| | | | | | | | nt | Yes / No | admitted | | | | | l I |
| | | | | | | | pending | | | | | | | l I |
| | | | | | | | disposal | | | | | | | |
| | NIL | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | TOTAL | | | - | - | 0.00 | | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | - | 0.00 |